

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 43/16	TP 45/17	For hearing	433(e)/ 433(f)	Magnifico Minerals Pvt. Ltd. Vs Bellary Ispat Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	

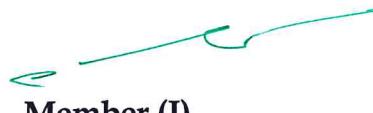
21. SHANKAR
9945320407 *petitioner* 

ORDER

Counsel for Operational Creditor is present. None appeared for Corporate Debtor. List it as a last chance for hearing on 06.03.2018. No adjournment will be given.



Member (T)



Member (J)